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Title: The Minister of Water Resources made a statement regarding status of implementation of recommendations contained in the 5th report of Standing Committee on Water Resources on Demands for Grants (2006-07) pertaining to the Ministry of Water Resources.

THE MINISTER OF WATER RESOURCES (PROF. SAIFUDDIN SOZ): Sir, I beg to lay this statement on the status of implementation of recommendations contained in the Fifth Report of Standing Committee on Water Resources in pursuance of Direction 73A of the hon. Speaker, Lok Sabha issued vide Lok Sabha Bulletin – Part II dated September 01, 2004. Sir, I will lay the statement on the Table of the House.

The Fifth Report of Standing Committee on Water Resources (Fourteenth Lok Sabha) was presented in the Lok Sabha on 18th May 2006. This Report related to the examination of Demands for Grants of the Ministry of Water Resources for the year 2006-2007.

Action Taken Notes on the recommendations / observations contained in the above said report of the Standing Committee had been sent to the Committee on 18th September 2006. There were 26 recommendation paragraphs in this report containing recommendations / observations made by the Committee where action was called for on the part of Government. These recommendations / observations mainly related to the issues like proper utilization of funds allocated to the Ministry, need for a single Administrative Ministry for Water Resources, strengthening of monitoring mechanism for expeditious completion of major and medium irrigation projects, effective implementation of Command Area Development and Water Management Programme, Accelerated Irrigation Benefits Programme, Hydrology Project – II and various Flood Control Schemes, making justifiable allocations and their effective utilization under the Research and

* Laid on the Table and also placed in Library. See No. LT 5621/2006

Development Programme, repairing of spillway / river sluice gates of Farakka Barrage Project, need of taking urgent steps to prevent diversion / misutilisation of funds released to State Governments under Accelerated Irrigation Benefits Programme, etc.

The present status of implementation of various recommendations made by the Committee is indicated in Annexure to my Statement, which is laid on the Table of the House. I would not like to take the valuable time of the House to read out all the contents of this Annexure. I would request that this may be considered as read.
